



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Acceptance of resignation tendered by Ms. Babli Devi
from the post of Junior Legal Assistant.

Government Order NO: 3226 LD(Estt) of 2016.
Dated : 06 - 12 - 2016.

Sanction is hereby accorded to the acceptance of the
resignation tendered by Ms. Babli Devi from the post of Junior
Legal Assistant with effect from 11-11-2016.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

NO: LD (Estt) 2012/LA-JLA-JA.

Dated: 06 - 12 - 2016.

Copy to the:-

1. Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Jammu.
3. Director Litigation, Jammu.
4. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
5. Website of the Department of Law, Justice and Parliamentary Affairs.
6. Ms. Babli Devi for information.
7. Government Order file.
8. Concerned file.

(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.

Am
06.12.2016

ses/m
6.12.16